

**Ultimatum to industrial units for effluent discharge**

358. SHRI K. K. RAGESH : Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether there are reports about ultimatum given by the Ministry to 2800 industrial units to install devices related to effluent discharge, if so, whether this includes PSUs (Centre and State owned) and private enterprises;

(b) if so, the State-wise details of PSUs and private companies, who are given such ultimatum; and

(c) if so, the details of the companies among them which are causing pollution to rivers through discharge of effluents and how many among them are polluting air through discharge of effluents?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR) : (a) As per the information provided by State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs), 2800 industries under 17 categories of highly polluting industries are required to install of online monitoring system. Besides, Grossly Polluting Industries (GPI) located in the Ganga basin are also required to install online monitoring system for effluent. The ultimatum is given to all the industries including State/Central public sector industries and private enterprises. As on 30.6.2015, 920 online continuous monitoring devices have installed by the industries.

(b) and (c) The Central Pollution Control Board (CPCB) has issued directions under Section 18(1)(b) of the Water (Prevention and Control of Pollution) Act, 1974, and 18(1)(b) of the Air (Prevention and Control of Pollution) Act, 1981 to all SPCBs/PCCs on February 05, 2014 to direct all the industries falling under 17 categories of highly polluting industries to install online effluent/emission monitoring system. The SPCBs/PCCs issued directions to all the eligible industries including public sectors like Steel Authority of India Limited, National Aluminium Company Limited, National Thermal Power Corporation Limited etc. for installing online monitoring system effluent/emission.

All the 17 categories of industries fall under highly polluting industries are given at [Refer to Statement appended to the Answer to USQ 355 (Part 'b')] Out of 17 categories of industries, 10 category of industries are having both effluent discharge and stack emission *i.e.* Refinery, Petrochemical, Steel, Aluminum etc.; other Six categories of industries are mainly water polluting *i.e.* Pharmaceutical, Pesticide dye and dye intermediate etc. and one category of industry *i.e.* Cement is mainly air polluting.